

Compensation for land acquired by B.C.C.L.

9846 SHRI A K ROY Will the Minister of ENERGY be pleased to state

(a) what are the areas and the collieries in the Bharat Coking Coalfields Ltd Nirsa Mugma area of the Eastern Coalfields Ltd where the villagers' land has been used or damaged without legally acquiring it and the amount of land involved in that

(b) whether it is a established convention of any public sector undertaking like BSL CDC to give jobs and compensation for the land taken

(c) whether BCCL has put condition of 2 acres in giving job to the owner while the procedure followed in the HSCO in Chasnalla (Dhanbad) and NCD C Mundih is different and ECL gives job per 1 acre of acquired land only and

(d) if so reason for this attitude of the BCCL and creating ill-feelings among the villagers?

THE MINISTER OF ENERGY (SHRI P RAMACHANDRAN) (a) to (d) The information is being collected and will be laid on the Table of House

Pay scale of Accounts in Medical Unit of Director General, Armed Forces

9849 SHRI R N RAKESH Will the Minister of DEFENCE be pleased to refer to the Statement No III, Item No 28 laid on the Table on 6-4-78 in fulfilment of the Assurance given in reply to Unstarred Question No 3827 dated 14-12-77, regarding Pay Scale of Accountants in the Medical Unit of Director General Armed Forces Medical Services and state

(a) whether it is a fact that the revised scale of pay of Rs 500-900 regarding Accountants in the above organisation has not been implemented

so far and they continue to work in the old scale of Rs. 330-560,

(b) if so the reasons therefor, and

(c) the time by which the grade scale is likely to be implemented?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) The post of Accountants existed under Institute of Nuclear Medicines and Allied Sciences/Defence Institute of Physiology and Allied Sciences formerly under the administrative control of Research and Development Establishment The administrative control of these Organisations was subsequently transferred to DG AFMS The scale of pay of Accountants under INMAS/DIPAS before 1-1-1973 was Rs 270-575 and not Rs 330-560 Based on the recommendations of the Third Central Pay Commission the above scale was revised to Rs 500-900 with effect from 1-1-1973

(b) and (c) Do not arise

Memorandum of Textile Labour Union Beawar (Rajasthan)

9850 SHRI K A RAJAN Will the Minister of INDUSTRY be pleased to state

(a) whether Government have received any memorandum from Textile Labour Union Beawar (Rajasthan) in the matter of two NTC mills at Beawar

(b) if so the points raised in the memorandum,

(c) whether Government have taken steps to examine them,

(d) if so the details and

(e) decision taken/being taken on them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) (a) It is learnt that the Textile Labour Union, Beawar